

FINANCIAL CREDITORS				Amount in Rupees
SR NO	NAME OF THE BANK	AMOUNT CLAIMED	AMOUNT ACCEPTED	SECURITY INTEREST DETAILS
1	STATE BANK OF INDIA	75,23,91,210.59	75,23,91,210.59	<p>a. Primary :</p> <p>1 1st pari passu hypothecation charge over of entire current assets of the company ,present and future with other WC lenders.</p> <p>2 1st charge on bills drawn on BAL duly accepted by BAL.</p> <p>b. Collateral:</p> <p>1 2nd pari passu charge on all Fixed Assets of the company (including land and building)</p> <p>2 Pledge of entire unencumbered shares amounting to 87.90% of PUC of the company and future shares to be allotted post conversion of SAM into equity in the name of SBI Cap Trustee Co.Ltd.</p> <p>3 Exclusive charge on "Rajyog", Plot No.10, Sector -28, Pradhikaran, Nigdi, Pune-411028.</p> <p>4 Plot No. A-49, adm 792 Sq. Mts. in Pimpri industrial Area, H Block, village Pimpri, Taluka Haveli, District Pune.</p> <p>5 Plot No. PAP-A-26/6 adm 2370 Sq Mts., Chakan Industrial area, Phase IV, Final Plot No 26/6 situated at village Nigoje, Taluka Khed district Pune.</p> <p>6 Plot No A-6, 7 &amp; 8, adm 5236 Sq. Mts. Pimpri Industrial Area, H Block, Village Pimpri, Taluka Haveli, District Pune</p> <p>7 Plot No A- 28/B adm 6322 50 Sq. Mts. MIDC Industrial Area, Phase IV, lying in Village Nigoje, Taluka &amp; district Pune (Exclusive for state Bank of India)</p> <p>8 The whole of moveable fixed assets of Siddheshwar Transmission Pvt. Ltd. At Plot No. A- 28/B MIDC Industrial Area, Phase IV, lying in Village Nigoje, Taluka &amp; district Pune</p> <p>Personal Guarantee of</p> <p>1) Mr. Vikas B. Takawane</p> <p>2) Mr. Nanda V. Takawane</p> <p>3) Mr. Raviraj V. Takawane</p> <p>4) Mr. Yuvraj V. Takawane and</p> <p>Corporate Guarantee of</p> <p>1) Super Tech Forging Pvt. Ltd.</p> <p>2) Seven Seas forging Pvt. Ltd. And</p> <p>3) Siddheshwar Transmission Pvt. Ltd.</p>
2	BANK OF INDIA	16,84,74,292.00	16,84,74,292.00	<p>1 Hypothecation Of Stocks And Book Debts As Detailed In Joint Deed Of Hypothecation</p> <p>2 Details Of Immovable Property Owned By The Company / Guarantors As Detailed In Deed Of Mortgage</p> <p>3 Valuation Of Machineries Rs. 16.88 Crore As Per Valuation Report Dt. 16.10.2017</p> <p>4 Valuation Of Plot No A28/B Mide Chakan Rs. 16.52 Crore</p>
3	ANDHRA BANK	20,44,11,975.02	20,44,11,975.02	<p>Primary Security :</p> <p>For OCC &amp; WCTL :</p>

				First charge on all the current assets, both present and future, of the company, on pari passu basis along with other working capital lenders under Consortium bank arrangement. Value Stock - 62.38 crore book debt - 23.11 crore As per stock statement dated 31.12.2017 by company
				<b>Collateral security</b>
				Second Pari-passu charge on all the fixed assets, both present and future, of the company, along with other consortium lenders.
				Value :
				Plant And Machinery - 27.79 crore as per valuation report of P H Baldota & Co dt. 16.10.2017. Property offered as collateral security - Market Value of 46.55 crore as per Valuation report of P H Baldota & CO dt 16.10.2017
4	RBL BANK LTD	20,97,65,266.92	20,97,65,266.92	<b>For Cash Credit &amp; WCTL Facility :</b>
				I First pari passu charge on all current assets, both present and future
				II second pari passu charge on all movable fixed assets of the company.
				III second pari passu charge on all immovable fixed assets including factory land and building, both present and future.
				a) Plot No. A- 49, H Block, MIDC Pimpri, Pune. ( Valuation as on 16.10.2017 - INR 4,22,40,000/-)
				b) Factory shed & office building at Plot No. A6, 7 & 8 H Block, MIDC Pimpri, Pune
				c) Factory land at plot no A-26/6, Chakan, Chakan MIDC Industrial Area, Phase IV, Chakan, Pune
				d) Factory Land & Building at Plot No- A-28/7B, Chakan MIDC industrial Area Phase-IV, Off Talawade - Mahatunge Road, Village Nighoje, Tal. Khed Dist Pune
				IV Personal Guarantee of Mr. Raviraj Takawane, Mr.Yuvraj Takawane, Mr.Vikas Takawane & Mrs. Nanda Takawane
				V Corporate Guarantee of Siddheshwar Transmission Pvt Ltd, Seven Seas Forgings Pvt Ltd & Super Tech Forgings Pvt Ltd.
				VI Pledge of unencumbered shares amounting to 87.90 % of the paid up capital (nos.1558327).
				<b>Additional Security Exclusively for working Capital Term Loan (WCTL) of INR 2.8 Crores :</b>
				I Exclusive mortgage over agricultural property at located at Gat No. 956 and 957 Situated at Pargaon, Tal- Daund, Dist- Pune.
				<b>For Sales Invoice Discounting &amp; Sales Bill Discounting &amp; Purchase Bill Finance of INR 12 Crores :</b>
				I Personal Guarantee of Mr. Raviraj Takawane, Mr.Yuvraj Takawane, Mr.Vikas Takawane & Mrs. Nanda Takawane.
				For Invoices discounted cash flows of Endurance Technologies Pvt Limited, Carraro India Pvt Ltd, Flash Viven Machining Technologies Pvt Ltd, to be routed through RBL.

5	MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	8,30,62,302.00	8,30,62,302.00	TERM LOAN
				I Hypothecation : The list of Plant & Machineries
				II Lien on fixed Deposit with Mahindra Finance of value atleast Rs.15 lakhs for the tenure of the loan with a right to adjust towards the loan dues.
				III the company will Provide 12 Security Cheques towards EMI Due.
				IV Demand Promissory Note for the entire loan alongwith the interest.
				V Undated Security Cheques for the amount of Rs.8 Crores
				III. DISCOUNTING
				VI Demand Promissory Note for the bill discounting limit
				VII Pari- Passu charges on securities created as per sanction Letter Bearing reference number SME/SIL/VSS/-00113-14 dated 25 th October.2013
6	BAJAJ FINANCE LTD.	5,11,14,799.00	5,11,14,799.00	Personal gurantee dated 30 September 15 from Mr.Raviraj Vikas Takawane,Mr.Yuvraj Vikas Takawane,Mr.Vikas Bapuroo Takawane and Mrs. Nanda Vikas Takawane guaranteeing the loan amount.
7	HDB FINANCIAL SERVICES LTD	2,71,48,073.00	2,71,48,073.00	All The Piece And Parcel Of The Plot No-632,168 Sq.Mtr,Mukta Banglow Sector No -27Pentda Nigdi Pune-44. Discription North Road.South Open.Space East Bunglow,West Open Space Size 1937 Sq Fit Valuation Of Property-13000000(Rupese One Crore Thirty Lakhs Only) Date-29-06-2013 And Additional Collatral Property Row House No-1,Shrinivas Vihar Co Op Housing Society Plot No 17/2,Sec-26,Ravet Pune Valuation Of Property-3500000(Rupese Thirty Five Lacks Only)
8	THE SEVA VIKAS CO-OP BANK LTD	7,53,96,171.00	7,53,96,171.00	Plot No58&59/11,Dii Block.Midc,Chinchwad,Pune-19 Value Rs 27561000/(Two Crore Seventy Ixe Lakhs Sixty One Thousand Only) Dated August 28,2014. 2-Plot No 1&2 Gat No-394,Shurur Road Pargaon Daund Value Rs 164371000/(Sixteen Crores Forty Three Laks Seventy One Thousand Only) Dated July15,2014
9	MADHUR ENGINEERS PVT.LTD.	8,71,48,800.00	8,71,48,800.00	Unsecured
	<b>TOTAL</b>	<b>1,65,89,12,889.53</b>	<b>1,65,89,12,889.53</b>	